

of implementation of recommendations contained in the Two Hundred and Sixty-fifth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2018-19) pertaining to the Ministry of Road Transport and Highways.

**Status of implementation of recommendations contained in the Two Hundred and
Ninety-third Report of Department-related Parliamentary
Standing Committee on Industry**

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Two Hundred and Ninety-third Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2018-19) pertaining to the Ministry of Micro, Small and Medium Enterprises.

MESSAGE FROM LOK SABHA

The Finance (No. 2) Bill, 2019

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Finance (No.2) Bill, 2019, as passed by Lok Sabha at its sitting held on the 18th July, 2019.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.
